

The motion was adopted

SHRI J. VENGAL RAO : I introduce the Bill.

SHRI BRAJAMOHAN MOHANTY (Puri) : Sir, I have a short submission.

MR. DEPUTY SPEAKER : I allowed you at that time, but you did not raise.

SHRI BRAJAMOHAN MOHANTY : Kindly accommodate me now.

MR. DEPUTY SPEAKER : All right.

SHRI BRAJAMOHAN MOHANTY : Sir, an anarchical situation has developed in Burma and Government should make a statement. We have a long border with them.

MR. DEPUTY SPEAKER : I will convey your feelings to the Minister concerned.

11.09½ hrs.

MATTERS UNDER RULE 377

[Translation]

- (i) Need for Central assistance for supplying drinking water to Pali (Rajasthan) from Indira Gandhi Canal.

SHRI SHANKER LAL (Pali) : Mr. Deputy Speaker, Sir, Javai dam in Pali district of Rajasthan is the only source of prosperity for the farmers. But its water is being supplied to Jodhpur for drinking purposes for the last several years which is causing much discontentment among the farmers and the general public of Pali. In order to solve the drinking water problem of Jodhpur city, Government should take up the Indira Gandhi Canal project on war footing. For that it is essential for the Central Government that it provides necessary finances and cement to the State Government.

- (ii) Need to direct the Haryana Government to construct the portion of Ganga Canal Link passing through that State.

SHRI BIRBAL (Ganganagar) : Mr. Deputy Speaker, Sir, it is almost sixty years since Bikaner Ganga canal was constructed. As it is now in a bad shape, it is unable to bear the water to its capacity of 2750 cusecs. Presently, its intake is only 1850 cusecs of water. Keeping the above situation in view, the Rajasthan Government had started constructing a new canal named Ganga Canal Link four years ago. It was scheduled to be completed by 1986-87. Ganga Canal Link will carry 2750 cusecs of water which is its share of water from Harike barrage and will be discharged into the Indira Gandhi Canal. This water will be taken into R.D. 529 and through Ganga Canal Link will be carried upto Sadhuwali head which is the first head of Bikaner Ganga Canal in Rajasthan. Haryana Government has not initiated any construction work on the portion of the above mentioned canal, which falls in Haryana although the entire amount of cost of construction had already been deposited by the Rajasthan Government with the Haryana Government.

I, therefore, urge upon the Central Government to direct the Haryana Government to start the construction of its portion of the canal immediately. If their portion of canal which falls in Haryana is not constructed within the stipulated time, the farmers of Ganganagar district will be ruined and for that, the Central Government will be entirely responsible.

[English]

- (iii) Need to finalise the site for setting up of the Central Institute for Farm Machinery Training and Testing.

SHRI CHINTAMANI JENA (Balasore) : A Central team had visited Sukiinda Seed Farm in Orissa State for establishment of a Central Institute for Farm Machinery Training in Eastern region and selected the site. On the request of the Agriculture Ministry the State Government had agreed to transfer the land free of cost. After discussion with the Agriculture Ministry,